

Fourteenth Loksabha

Session : 5

Date : 22-08-2005

Participants : Bhuria Shri Kantilal, Paswan Shri Ram Vilas, Singh Dr. Akhilesh Prasad, Rao Shri K. Chandra Shekhar, Pawar Shri Sharad Chandra Govindrao, Taslimuddin Shri, Meena Shri Namoo Narain

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Title : Papers laid on the Table by members/Ministers.

12.01 hrs

PAPERS LAID ON THE TABLE

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR) Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cooperative Store Limited (Super Bazar), New Delhi, for the year 2004-2005, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cooperative Store Limited (Super Bazar), New Delhi, for the year 2004-2005,

(Placed in Library, See No. LT 2684/05)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2003-2004, together with Audit Report thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (2) above.

(Placed in Library, See No. LT 2685/05)

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRA SHEKHAR RAO) Sir, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961:-
 - (i) The Apprenticeship (Second Amendment) Rules, 2004, published in Notification No. G.S.R. 5 in Gazette of India dated the 1st January, 2005.
 - (ii) The Apprenticeship (Amendment) Rules, 2005, published in Notification No. G.S.R. 121 in Gazette of India dated the 9th April, 2005. (Placed in Library, See No. LT 2689/05)

- (2) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of section 37 of the Apprentices Act, 1961:-
 - (i) G.S.R. 6 published in Gazette of India dated the 1st January, 2005 specifying the State Council for Vocational Training, Haryana, Chandigarh, for Trade test or Examination in respect of the subjects mentioned therein for the purpose of the Apprentices Act, 1961.
 - (ii) G.S.R. 120 published in Gazette of India dated the 9th April, 2005 specifying the State Councils for Technical Education for Trade test or Examination in respect of the subjects mentioned therein for the purpose of the Apprentices Act, 1961.
(Placed in Library, See No. LT 2690/05)

- (3) A copy of the Employees' State Insurance (Central) (1st Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R.322(E) in Gazette of India dated the 18th May, 2005, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.
(Placed in Library, See No. LT 2691/05)

- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2003-2004, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2003-2004.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 2692/05)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the V. V. Giri National Labour Institute, Noida, for the year 2003-2004, along with Audited Accounts.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the V. V. Giri National Labour Institute, Noida, for the year 2003-2004.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. (Placed in Library, See No. LT 2693/05)

- (8) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948:-

- (i) The Employees' State Insurance (General) (Amendment) Regulations, 2004 published in Notification No. N-11/13/2/2003-P&D in Gazette of India dated the 23rd October, 2004.

- (ii) The Employees' State Insurance (General) (Amendment) Regulations, 2005 published in Notification No. N-12/13/1/ 2005-P&D in Gazette of India dated the 23rd July, 2005.

(Placed in Library, See No. LT 2694/05)

- (9) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2003-2004.

- (10) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(Placed in Library, See No. LT 2695/05)

- (11) A copy of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 656 (E) in Gazette of India dated the 5th October, 2004, under sub-section (4) of section 12 of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976.

(Placed in Library, See No. LT 2696/05)

- (12) A copy of the Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 765 (E) in Gazette of India dated the 24th November, 2004, under sub-section (4) of section 16 of the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972.

(Placed in Library, See No. LT 2697/05)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA) Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Environment (Protection) Act, 1986 :-

- (2) Notification No. S.O.728(E) published in Gazette of India dated the 27th May, 2005 making certain amendments in the Notification No. S.O.583(E) dated the 22nd June, 2001.

(2) The Uniform Protocol on Water Quality Monitoring Order, 2005 published in Notification No. S.O.2151 in Gazette of India dated the 18th June, 2005.

(Placed in Library, See No. LT 2702/05)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH) Sir, I beg to lay on the Table a copy of Notification No. G.S.R. 414(E)/Ess.Com./Sugarcane (Hindi and English Versions) Published in Gazette of India dated the 21st June, 2005 containing order notifying the Statutory Minimum Price of Sugarcane for the sugar session 2004-2005 under sub-section(6) of section 3 of the Essential Commodities Act, 1956.

(Placed in Library, See No. LT 2703/05)
